

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.12
I.A. Nos.800, 810 & 813/2023 in
C.P. (IB) No.43/BB/2021

IN THE MATTER OF:

M/s. Seven H Logistics Pvt. Ltd.

... Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 15.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For RP : Ms. Neha R.

ORDER

1. Heard the Ld. Counsel for the Resolution Professional.
2. List the matter on **29.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)